NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 211/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES: Sunil Kand & Anr.

V/s.

C.V. Sunil Kand Consultants Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

| S. No | o. NAME | DESIGNATION | SIGNATURE |
|-------|------------------------------------|---|-----------|
| 1 | Deeppel D. Deslypa | for Respondants | Loosly |
| 2 . | Sheelong Shah | Counsel, 116 V. P Verma for Respondent Wo. 5 46 | Jan - |
| 3. | Bhorati Sohoni 115 Monoj Wadeko | for Petitioners | Bohal |

Bechani bosh Deshe

ORDER

C.P. No. 211/241,242&244/NCLT/MB/MAH/2012

- The Learned Representatives of both the sides are present. 1.
- 2. By consent adjourned to 22.11.2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 10.10.2017

Sd/-

M.K. Shrawat Member (Judicial)